

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 103
IB-561/ND/2020

IN THE MATTER OF:

Quippo Infrastructure Limited ... Applicant/Petitioner

Vs

Haridwar Infrastructure Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 11.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gaurav Mahajan Adv, Ms. Paridhi Dixit, Adv.
For the Respondent :

ORDER

Learned Counsel for the Applicant states that the reply is received two days back seeks and is granted 10 days' time to file rejoinder.

List for hearing on **02.02.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)